

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2907
ANSWERED ON:18.08.2011
JOB CARDS UNDER MGNREGS
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Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the number of job card holders in the country under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) during each of the last three years and current year, State and Union Territory (UT)-wise;
- (b) the number of percentage of job card holders who were provided hundred days employment under the scheme indicating the SC/ST and Below Poverty Line people separately during the said period, State-wise; and
- (c) the reasons for providing less than hundred days employment on demand?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN 'ADITYA')

(a) to (c): Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) provides a legal guarantee of wage employment to every rural household whose adult members volunteer to do unskilled manual work subject to an overall ceiling of 100 days of employment per household in every financial year. Para 1 of Schedule-II of MGNREG Act stipulates that adult members of every household who reside in rural areas and are willing to do unskilled manual work may apply for registration of their household for issuance of a job card. However, under the Act, mere issuance of a job card does not entitle a household to receive employment. Under Para 9 of Schedule II of the Act, the household also has to submit application for work to be entitled to receive employment. Therefore, the number of households having job cards and provided employment and percentage provided 100 days of employment has to be seen against the number of households who demanded employment.

Details of the number of households possessing job cards, number of households which demanded and provided 100 days of employment during the last 3 years and current year as reported by States/UTs, are given in Annexure-I. The total number of persondays generated and persondays generated by SCs and STs during this period are given in Annexure-II. Separate data for job cards issued or employment provided to people Below Poverty Line (BPL) under the scheme is not maintained.